

(b) if so, the details regarding the extra charges to be paid as well as the facilities going to be extended to passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) Details have not so far been finalised.

Construction of Airport Hotels

1828. **SHRI ARJUN SETHI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under the consideration of Government to provide Airport Hotels, at least at every International Airport in India for the foreign tourists through India Tourism Development Corporation; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Presently, ITDC is operating a 104 rooms/208 beds Hotel at Calcutta Airport. ITDC envisages construction of a 250 rooms/500 beds Hotel at an estimated cost of Rs. 730 lakhs at Bombay Airport.

Mineral survey in Nagaland

1829. **SHRI CHINGWANG KON-YAK:** Will the Minister of STEEL AND MINES be pleased to state the latest position in regard to mineral surveys in Nagaland?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): Out of the total area of 16,527 Sq. Km. of the State, so far 3,369 Sq. Km. of area have been covered by systematic geological mapping till June, 1981.

As a result of the investigation so far carried out reserves of the major

mineral deposits, include 375 million tonnes of limestone of cement and flux grades located in Nimj area, Tuensang district, 9 million tonnes of iron ore (chromi-ferrous and nickeli-ferrous magnetite) in Pukhpur area, Tuensang district and 12 million tonnes of coal from Borjan and other minor coal fields. Besides these minerals, thin lenses of chrysotil asbestos were reported near Panchimi and Kurani in the Tezu valley; Slate and Phyllite occurrences have been noted in several places along the eastern belt of Kohima and Tuensang districts. Salt and Brine springs are generally confined to the Disang formations in the State.

जे. के. भवन, गामदेवी, बम्बई में रह रहे किरायेदारों से प्राप्त धनराशि

1830. श्री रामसिंह शर्मा : क्या वित्त मंत्री जे. के. भवन, गामदेवी, बम्बई के मालिकों की ओर बकाया आयकर के बारे में 8 मई, 1981 के अतारंकित प्रश्न संख्या 10283 के उत्तर के सम्बन्ध में यह ज्ञान की कृपा करें कि :

(क) गत तीन वर्षों के दौरान वर्षवार, जे. के. भवन, गामदेवी में रह रहे 675 किरायेदारों से कुल कितनी राशि प्राप्त हुई थी और मकान मालिकों द्वारा आयकर की कितनी राशि अदा की गई थी; और

(ख) क्या सरकार का विचार किरायेदारों को मकान के अलग-अलग हिस्सों को किराये पर देने से पूर्व उपरोक्त मकान मालिक द्वारा प्रत्येक किरायेदार से प्राप्त पगड़ी के रूप में राशि का पता लगाने के लिए पूरी जांच कराने का है और यदि नहीं तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) अपेक्षित सूचना तत्काल उपलब्ध नहीं है। वह एकत्र की जा रही है और यथा संभव शीघ्र सदन-परत पर रहे दी जायगी।

(ब) यह उल्लेखनीय है कि विभागीय अधिकारियों के पास एसी कोर्ट सूचना उपलब्ध नहीं है, जिसमें जे. के. भवन, गामदेवी, बम्बई के मालिकों पर पगड़ी प्राप्त करने का आरोप लगाया गया है। अतः इस मामले में पगड़ी में प्राप्त धन को मात्रा के बारे में जांच करने का प्रश्न अभी तक नहीं उठा है।

**Refund of excise to Parle Beverages,
Bombay**

1831. SHRI R. L. P. VERMA: Will the Minister of FINANCE be pleased to state:

(a) is it a fact that approximately Rs. 5 lac B-13 Bonds have been refunded to Parle Beverages, Bombay as excess excise paid on account of lack of clarification of the meaning 'blended flavouring concentrate' around August, 1978;

(b) is it a fact that further approximately Rs. 75 lac of excess paid (due to the above reason) claim is pending with Excise Department;

(c) when was the last hearing and what is the reason for delaying the refund of excise; and

(d) is it a fact that a number of soft drink plants have received refund of excess excise paid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Delay in expansion programme of cold Rolling Mill Complex of Bokaro Steel Plant

1832. SHRI DIGAMBAR SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that commissioning of the cold rolling mill complex of the Bokaro Steel Plant under the 4-million tonnes expansion programme is likely to be considerably delayed; if so, the reasons therefor;

(b) when it is likely to be commissioned and what steps are being taken to adhere to the schedule, if any, dawn up in this behalf; and

(c) what will be the range of thickness and quantity in each thickness of cold rolled steel coils proposed to be produced by the above Cold Rolling Mill Complex?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The construction schedule approved by Government in December, 1976 envisaged commissioning of the Cold Rolling Mill Complex of the Bokaro Steel Plant by July, 1981. However, consequent on the decision in April, 1977 that the Cold Rolling Mill Complex would be designed and executed by Indian Organisations its commissioning date was re-fixed as December, 1982 and now the likely commissioning schedule is September, 1983. In spite of sustained efforts, there have been slippages due, *inter-alia*, to lack of adequate resources with the construction agencies and delay in supply of equipment by the Indian Organisations who had been awarded a turn-key contract. Frequent review meetings with the concerned agencies are being held at the levels of plant, Steel Authority of India Limited and the Department of Steel to impress upon them the need to adhere to the committed schedules by increasing resources and efforts.